

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 22**

**C.P. (IB)/268(MB)2023**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **03.06.2024**

NAME OF THE PARTIES:      **PUNJAB                  NATIONAL                  BANK**  
**INTERANTIONAL          LIMITED                  V/s**  
**STEADFAST SHIPPING PVT. LTD.**

Section 7 of the Insolvency & Bankruptcy Code, 2016

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**ORDER**

1. Ms. Sumita, Advocate appeared for the Corporate Debtor.
2. Mr. Rahul Pandey, proxy counsel appeared for the Financial Creditor.
3. Ld. Counsel Financial Creditor seeks further time in view of change of the MD of the Bank.
4. List this matter on **04.07.2024** for hearing.

**Sd/-**  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

Neeraj